

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 227 OF 2016

Dated : 29th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Jharkhand Urja Sancharan Nigam Ltd.	Appellant(s)
Vs.		
Jharkhand State Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

ORDER

Appellant seeks time.

List the matter for hearing on **21.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**